

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.04.2025

ORDER NO. 79 of 2025

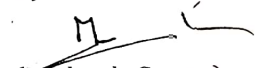
Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for **CESTAT, New Delhi** from **07.04.2025** to **11.04.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 07.04.2025 to 11.04.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member(Technical)	Excise Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association, New Delhi/O/o Chief Commissioner, New Delhi (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

